

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 330/TT/2022

Subject : Petition for determination of transmission tariff in respect of 12 number of intra-State Transmission Lines owned by TSTRANSCO certified by the SRPC as non-ISTS lines carrying more than 50% inter-State power, for inclusion in PoC transmission charges for 2016-17, 2018-19 and 2020-21.

Date of Hearing : 29.5.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Petitioner : Transmission Corporation of Telangana Limited (TCTL)

Respondents : Southern Regional Power Committee (SRPC) and 7 Others

Parties present : Ms. Swapna Seshadri, Advocate, TCTL
Shri Utkarsh Singh, Advocate, TCTL
Shri Fahad Khan, Advocate, KPTCL

Record of Proceedings

The order in the instant petition was reserved on 15.12.2023. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that the pleadings have been completed in the matter, and arguments were heard and requested the Commission to issue an order on the basis of the information already on record.

3. After hearing the learned counsel for the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

